

(c) the names of the countries in which Indian engineers are working at present in foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) No foreign country has requested the Government of India for services of Indian engineers and technicians for setting up oil refineries in those countries.

(b) Does not arise.

(c) This information is not available.

Railway Lines in Punjab

9760. SHRI BALWANT SINGH RAMUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) how many new Railway lines were constructed in Punjab since 15th August, 1947;

(b) whether a survey was conducted for new railway line between Ludhiana and Chandigarh;

(c) is there any proposal for construction of a new railway line between Moga and Bhatinda; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Five.

(b) Yes.

(c) No.

(d) Does not arise.

Timing of arrival of Janata Express at Bhatinda

9761. SHRI BALWANT SINGH RAMUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that Janata Express running between Feroze-

pore-Delhi-Bombay used to reach Bhatinda Jn. by 8.08 A.M. whereas another train Ganganagar-Bhatinda (377 DN) used to reach by 9.10 A.M. at Bhatinda Jn. and thus a difference of only two minutes derives hundreds of people from catching Janata;

(b) whether the people of Abohor, Malout, Giddabahe sent strong representations and time table authorities instead of delaying the Janata Express by 10 or 15 minutes have further cut the departure time of Janata express by 16 minutes; and

(c) if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Prior to 1-4-78 24 Dn. Ferozepur Bombay Central Janata Express was scheduled to leave Bhatinda at 8.08 hours and 344 Dn. (not 377 Dn.) Shri Ganganagar Delhi Passenger was scheduled to arrive Bhatinda at 08.10 hours.

(b) and (c). In response to persistent demands 24 Dn. Janata Express is scheduled to leave Bhatinda still earlier at 6.57 hours with effect from 1st April, 1978, so that the passengers can reach Delhi earlier, where it reaches now at 11.55 hours as against 13.15 hours before 1st April, 1978.

Plan to Shift Certain Diesel and Coal train services from Delhi to Electric Services

9762. SHRI BALWANT SINGH RAMUWALIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Ministry has any plan to shift diesel and coal train services from Delhi to Amritsar, Delhi to Jammu and Delhi to Ludhiana and Jullundur into electric services;

(b) if so, what are the details of plan of shifting to electric engines; and

(c) if not, why?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
SHEO NARAIN): (a) No.

(b) Does not arise

(c) The traffic densities on these sections are not heavy at present, nor projected to be heavy in near future; as such there is no proposal to electrify these sections now.

Price of bulk drugs

9763 SHRI CHANDAN SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a study of some selected bulk drugs has been made where prices have been declared indigenous declared price, c.i.f. price, extent of variation;

(b) details of ten cases where declared prices of bulk drugs have not been accepted similar in respect of these declared prices also;

(c) what are the justifications of canalisation of 19 bulk drugs when

240 bulk drugs raw materials are in OGL;

(d) is it a fact that canalisation has increased prices of formulations for poor consumers from 20 per cent to 98 per cent; and

(e) if so, the name of the item, the bulk drugs imported, c.i.f. price, loading price selling price of the formulations if manufactured by some actual users imports and consumer prices due to loading of the bulk drugs?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS AND FERTILIZERS
(SHRI JANESHWAR MISHRA): (a) Yes, Sir. A study was conducted in respect of a few selected bulk drugs where the prices were declared by the companies for the indigenous production which have now been fixed after necessary cost study by the Bureau of Industrial Costs & Prices. Details regarding declared price, price fixed, c.i.f. price and extent of variation in respect of such drugs are given below:

Name of the Co.	Name of Drug	Price Declared	Price approved	c.i.f. price:	Variation
M/s. Boots	Diloxamide Furoate	666.67 (1975)	45.00	224.75	225.25
M/s. Hoechst	Fursemide	2913.00 (1976)	1703.00 (captive)	642.41	1098.59
			1741.00 (Sell)		
Burroughs Wellcome	Trimethoprim	5950.00 (1976) †	2587.00	561.34	2025.66

(b) A Statement indicating the names of 10 bulk drugs where the declared prices were not accepted is attached.

(e) In the current Import Trade Control Policy in addition to canalised list of drugs, there are three lists, namely, Banned List, Absolutely Banned List and Restricted List. Drug items not appearing in any of these

lists can be imported under Open General Licence. Bulk drugs have been identified under each of these lists keeping in view Stage of development of bulk drug in the country and also the future prospects of expansion/commencement of production of a particular drug. Eighteen items of bulk drugs have been put in the Canalised